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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.02.2021

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For subjudice NCLAT for hearing IA 41/2021 For direction of Respondents - CIRP	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	Joshua H Samuel, Advocate	M/s Skylark Mansions Pvt Ltd	Shri Ramanathan Bhuvaneshwari, IRP for IA 41/2021

ADVOCATE FOR PETITIONER/s:

Mr. Shashikiran Shetty, sr. counsel for the Respondent, Ms. Ramanathan Bhuvaneshwari for the RP, Ms. Shristi Widge for ICICI through VC

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Mr. Shashikiran Shetty, learned Senior Counsel for the Respondent, Ms. Ramanathan Bhuvaneshwari, learned Resolution Professional/Applicant in IA No.41 of 2021 and Ms. Shristi Widge, learned Counsel for ICICI.

Post the CP along with other IAs on **03.03.2021.**


MEMBER(T)


MEMBER(J)

Verified


Court Officer